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M/s. Chemical, Metallurgical and Design Company (CMDC), New, Delhi, Government propose to set up a Nickel Plant with an annual production of 4,800 tonnes of Nickel powder, 200 tonnes of Cobalt metal and 17,000 tonnes of Ammonium Sulphate fertilizer as bye-product, based on the Sukhinda Nickel deposit in District Cuttack of Orissa. For this purpose, pilot scale tests are proposed to be undertaken before a detailed project report for the commercial exploitation of the deposit is drawn up. The project is estimated to cost about Rs. 32 crores.

EVACUEE PROPERTY

- 336. SHRI JAIRAMDAS DAULAT RAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) whether the Union Government have signed agreement:, with State Governments for package deals relating to transfer of evacuee properly and government land and government built property which formed a part of the compensation pool;
- (b) if so, the amounts for which the properties have been transferred to each of the States; and
- (c) whether Government will place on the Table of the House copies of the agreements signed with ihe Governments of Maharashtra, Gujarat, Rajaslhan and Madhya Prkdesh?
- THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADII.-KAR):
 (a) The Governmenl of In lia have concluded administrative am I financial arranege-ments for the administration* and mm lament of the remaining acquired evacuee agricultural lands, properties and realisation of rental demands etc. with the State Governments of Punjab, Haryana, Himachal Pradesh, Madhya Pradesh, Gujarat, and Maharashtra. These arrangements also cover management and disposal of government built property and plots in rehabilitation colonies in the Sta'cs, of Maharashtra Gujarat and Madhya Pradesh.
- (b) A statement showing percentages/rates at which residuary assets of the Settlement Organisation have been entrusted to various Stale Governments for management and disposal/recovery under the financial and administrative arrangements is attached. [Set Appendix LXXIX; Annexure No. 20].

(c) Copies of communications containing details of arrangements concluded with the Slate Governments of Maharashtra, Gujaral, Rajasthan and Mndhya Pradesh are attached. [See Appendix LXXIX, Annexure No. 21].

SIRIMAVO-SHASTRI AGREEMENT

337. SHRI THILLAI YILLALAN : Will the Minister of LABOUR AND REHABILI TATION be pleased to state the number of repatriates from Ceylon who have actually arrived during the year as per Sirimavo-Shastri pact?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHAD1L-KAR): 25,ljli poisons arrived in die year 1971. 6,475 persons have arrived during the current year upto '. 1.3.1972.

EMPLOYEES OF THE ALLOY STEEL PLANT, DURGAPUR

- 338. SHRI M. K. MOHTA: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether die workers of the Alloy Steel Plant at Durgapur, went on strike in the month of Augusi, 1972:
- (b) if, so, the period of the strike and reasons there for:
- (e) the loss suffered as a result of loss in production due to the strike; and
- (d) the step- taken by Government in the mailer?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): (a) The workers of Refractories Department of Alloy Steels Plant went on strike in August, 1971.

- (b) The strike was from 17ih August to IOlh September, 71. The strike)iwas organised by Alloy Steel Shramik Union A1TUC) demanding abolition of Trade Tests and removal of qualification bar lor promotion.
- (() The value of this loss in production would be approximately Rs. 93 lakhs.
- (d) The strike was called off by the intervention of die Labour Commissioner, Government of West Bengal.